

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 232**  
**(IB)-1647(ND)2019**  
**IA-4170/2023**

**IN THE MATTER OF:**

**Mr. Kumud Mishra**

**... Applicant/Petitioner**

**Versus**

**M/s. Reverse Logistics Company Pvt. Ltd.**

**... Respondent**

**Under Section: 9 of IBC 2016**

**Order delivered on 01.02.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For Applicant/Liquidator**                    **the** : Adv. Pawan Sharma

**For the Respondent**                    : Adv. Goyal, & Adv. Hrithik Goyal, for R-1 Axis  
Bank IA-4170/2023 Adv. Hemanth Jalla, for R-2  
in I.A-4170/2023

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 20.03.2024.

**Sd/-**  
**(COURT OFFICER)**